

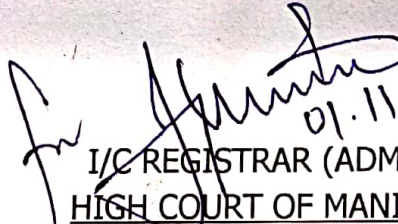
**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

1st November, 2019

No. HCM/A-24/80-Estt.(V)/Pt./

It is hereby notified that in view of the prevailing situation of the State, Walk-In-Interview for daily wager cook which was scheduled to be held on **1st November, 2019** (i.e. today) stands postponed until further notification.



01.11.19
I/C REGISTRAR (ADMN.)
HIGH COURT OF MANIPUR

Endt. No. HCM/A-24/80-Estt(V)/Pt./

Imphal, the 1st November, 2019

Copy to:-

1. The Registrar (Judl.), High Court of Manipur.
2. The Jt. Registrar (Judl.), High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur.
8. The Private Secretary to Registrar General, High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
10. Notice Board/Concerned File.


I/C REGISTRAR (ADMN.)
HIGH COURT OF MANIPUR